

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 284
(To be answered on the 25th February 2016)**

SECURITY THREATS ON FLIGHTS

284. **SHRIMATI RANJANBEN BHATT**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has been receiving bomb threats on aeroplanes;
- (b) if so, the details thereof indicating the number of such threats received during each of the last three years and the current year;
- (c) whether flights have been affected / cancelled due to these threats during the said period, if so, the details thereof;
- (d) whether any action has been taken by the Government against those making threat calls; and
- (e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b): Yes, Madam. The details indicating the number of such threats received during each of the last three years and in the current year are given below:-

year	Number of bomb threat received
2013	08
2014	12
2015	18
2016	08 (as on 23.02.2016)

(c) to (e): Yes, Madam. In most of the cases flights got delayed or rescheduled. To deal with Bomb Threat, a Bomb Threat Assessment Committee is constituted at each airport to assess the gravity of the bomb threat call and action is taken accordingly. As per the decision of airport specific Bomb Threat Assessment Committee, action is taken to off-load of passengers with their cabin baggage, check-in baggage, cargo, catering etc.. It is followed by re-screening of the passengers and their carry on items, hold baggage, cargo, caterings items and search of empty aircraft by airlines, engineering & security staff before permitting to send the aircraft for flight operation. In case of the bomb threat calls, FIRs are lodged to enable the Police to take further action.
